

ment that a few Billet Re Rolling Mills which were not in operation had been receiving billets. The matter is being investigated by the Iron and Steel Controller.

(d) Regional Offices of the Iron and Steel Controller have been set up in different parts of the country and one of their functions is to check misuse of steel. The Iron and Steel (Control) Order has also been amended to provide that utilisation of steel for purposes other than that for which steel is allocated or applied for is now a violation of the Control Order and as such would attract the penal provisions of the Essential Commodities Act. In investigating such complaints the assistance of CBI is also being taken wherever necessary.

पाकिस्तान द्वारा हथियारों की भारतीय नौकाओं का प्रयोग

1680 श्री हुकम चन्द कछवाय क्या विदेश मंत्री यह खताने की कृपा करगें कि

(क) क्या पाकिस्तान द्वारा 1965 में हथियारों की भारतीय नौकाओं का प्रयोग अपनी संचार व्यवस्था का कायम रखने के लिए किया जा रहा है और

(ग) इस पर सरकार की प्रतिक्रिया क्या है और सरकार भविष्य में उस सम्बन्ध में क्या कदम उठाने जा रही है ?

विदेश मन्त्रालय में उप मन्त्री (श्री सुरेन्द्र पास सिंह) (क) सरकार ने उस आशय की कोई सूचना प्राप्त नहीं की है।

(ग) प्रश्न नहीं उठता।

False Propaganda regarding return of Refugees from India

1681 SHRIMATI SAVITRI SHYAM Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether the attention of Government has been drawn towards a news item published in the *Indian Express* dated the 24th September, 1971 in which Pakistan is reported to have claimed the return of about 60,000 displaced persons to Bangladesh,

(b) if so, the reaction of Government of India, and

(c) the steps which are being taken by Government to refute false and baseless claims of Pakistan in foreign countries and other international agencies about the return of refugees ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) Yes, Sir. The news item mentions the claim of Radio Pakistan that another 5,600 refugees had returned home to East Bengal.

(b) The Government of India consider such Pakistani claim about refugees returning to East Bengal as mere propaganda since the influx of refugees into India from the military repression in East Bengal continues unabated.

(c) Government are keeping the international community constantly informed about the continuing influx of refugees into India whose number has reached almost 10 million and which gives the lie to Pakistani propaganda about refugees returning to their homes.

Contract System in Tata Engineering and Locomotive Company, Jamshedpur

1682 SHRI R. P. DAS Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the attention of Government has been drawn to the prevailing contract system in Tata Engineering and Locomotive Company, Jamshedpur employing a large number of workers in the factory under daily wages contract system, denying them prescribed rates of wages and other benefits under the labour law.

(b) whether the attention of Government has been drawn to the joint report of the Inspectorate of Factories and State Labour Department of Bihar with regard to this and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) to (c) The matter falls in the State sphere.